

situation? Whether it is 'A' Party or 'B' Party or 'C' Party which rules is a different matter. Whether Mr. Dange likes it or not, the Constitution is going to remain there and the Institution of Governor is going to continue.

SHRI YOGENDRA SHARMA : Why can't you change it ?

AN HON. MEMBER : Can you give a guarantee ?

SHRI Y. B. CHAVAN : I can say many things. It is not mere wishful thinking. As far as giving a guarantee is concerned, in democratic conditions who can give a guarantee ?

So the point is that as long as the institution of Governor has the sanction of the Constitution, we have to see that the Governor accepts certain objective criteria while using his discretion at the time of inviting anybody to become the Chief Minister. There is no doubt that the only consideration is that he has to satisfy himself that the person chosen is likely to command the majority in the House. I have no doubt that in these two specific cases, the Governors were clearly guided by this principle. Now, whether their judgment is right or wrong is ultimately to be observed on the floor of the House of the Bihar Assembly and the U. P. Assembly. What Shri Prakash Vir Shastri said is very right. Within three days it is to be tested there.

SHRI KANWAR LAL GUPTA : New friends.

SHRI SAMAR GUHA : 'Majority' is a continuing process.

SHRI Y. B. CHAVAN : Unless your Party changes its mind. I do not know. I wish it does not happen. What this House should really appreciate is that the people of U.P. and Bihar need a fair deal to be given to them. It should be our effort, and our desire, that the people of U.P. and Bihar get stable Governments and I wish that the two new leaderships that have come into being in U.P. and Bihar get the support of the people, get the support of their Houses, and they ultimately give a fair deal to the people of U.P. and Bihar.

18.31-1/2 hrs.

**BUSINESS ADVISORY COMMITTEE
FORTY-FOURTH REPORT**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):**
Sir, I beg to present the Forty Fourth Report of the Business Advisory Committee.

MR. CHAIRMAN : The House now stands adjourned to meet at 11 A.M. tomorrow.

18.32 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Tuesday,
February 24, 1970/Phalguna, 5, 1891
(Saka)*
